

ITEM NOS. 62+64

ITEM NO.62

COURT NO.7

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.)No(s). 8652-8653/2023

(Arising out of impugned final judgment and order dated 04-07-2023 in HCP No. 1021/2023 14-07-2023 in HCP No. 1021/2023 passed by the High Court Of Judicature At Madras)

MEGALA

Petitioner(s)

VERSUS

THE STATE REPRESENTED BY DEPUTY
DIRECTOR DIRECTORATE OF ENFORCEMENT & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.135764/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135767/2023-EXEMPTION FROM FILING O.T. and IA No.135766/2023-PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

Diary No(s). 28176/2023 (II-C)

(FOR ADMISSION and I.R. and IA No.136019/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.136017/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.136018/2023-PERMISSION TO FILE LENGTHY LIST OF DATES)

ITEM NO. 64

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8750/2023

(Arising out of impugned final judgment and order dated 14-07-2023 in HCP No. 1021/2023 passed by the High Court Of Judicature At Madras)

DIRECTORATE OF ENFORCEMENT & ANR.

Petitioner(s)

VERSUS

MEGALA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.138386/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 21-07-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Parties(s) Mr. Mukul Rohtagi, Sr. Adv.
Mr. Devadatt Kamat, Sr. Adv.
Mr. Arjun Garg, AOR
Mr. Meenesh Dubey, Adv.
Mr. Rajesh Imandar, Adv.
Mr. Revanta Solanki, Adv.
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.

Mr. Kapil Sibal, Sr. Adv.
Mr. Devdutt Kamat, Sr. Adv.
Ms. Misha Rohatgi, AOR
Mr. Nakul Mohta, Adv.
Mr. Mayank Pandey, Adv.
Mr. Bharat Monga, Adv.
Ms. Riya Dhingra, Adv.
Mr. K.m. Arun, Adv.
Mr. K. Bharani, Adv.
Ms. Roopali Samuel, Adv.
Ms. Anusha, Adv.
Ms. Sumedha, Adv.
Mr. Aakash Kumar, Adv.
Mr. Muthu Thangathurai, Adv.
Mr. Ashish Pandey, Adv.

Ms. Misha Rohatgi, AOR

Mr. Tushar Mehta, Solicitor General
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Arkaj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLP is granted.

Mr. Mukesh Kumar Maroria, learned Advocate on Record accepts
notice on behalf of the respondent-Enforcement Directorate(ED)

Hence, issue of formal notice to the said respondent is
dispensed.

Issue notice to the remaining respondent(s), if any.

List the matters on 26th July, 2023 at 02:00 p.m.

In the meanwhile, written submissions be filed.

**(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT**

**(DIPTI KHURANA)
ASSISTANT REGISTRAR**